

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-509**  
IB-178/ND/2023

**IN THE MATTER OF:**

Bank of Maharashtra

**Vs.**

Prem Singhee

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv. Nishant Awana, Rini Badoni, Bhavesh Yadav  
For the Respondent :  
For the RP : Mr. Sanjeev Panda

**ORDER**

Ld. Counsel for the RP is present and submitted that they have filed their report under Section 99 of IBC. However, the same is still not reflected on the e-portal. In view of this, list this matter on **20.08.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)  
MEMBER (J)**